and discussions of exit conference before finalizing the audit report. As the report is yet to be finalized by C&AG, no comments can be made on the contents of the draft report.

- (b) This Ministry has not received any letter from RIL's Chairman on this issue. However, we have received a letter from Sr. Vice President (Commercial) of RIL stating inter-alia "the subject matter of many of these observations pertain to either legal interpretation of the provisions of the PSC or technical analysis of petroleum systems & operations and it is not clear to us how such serious allegations can be made without having even examined the source data/analysis, which Operator is best placed to provide and explain". A copy of the letter was also marked to Office of Principal Director of Audit, Economic and Service Ministries, New Delhi.
- (c) The Ministry has requested the Office of Principal Director of Audit, Economic and Service Ministries, New Delhi to take into consideration RIL's contention and also their response to additional issues and then finalise the draft report.

More kerosene quota for fishermen in Maharashtra

3686. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the State Government of Maharashtra has requested for increasing allotment of kerosene quota to fishermen for their motorized fishing vessels;
 - (b) if so, Government's response thereto; and
- (c) by when the increased quota of kerosene will be released other than PDS quota for the fishermen, particularly for the weaker sections?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (c) Yes, Sir. A request from the state Government of Maharashtra was received in this Ministry for grant of kerosene quota, other than PDS, for distribution to the fisheries co-operative societies. In response to this, the State Government was requested to submit a formal proposal to this Ministry indicating the quantity of non-subsidized kerosene required.

Large Scale Diversion of PDS Kerosene

3687. DR. BHALCHANDRA MUNGEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: